

**HIGH COURT OF JAMMU AND KASHMIR  
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)**

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**O R D E R**

No. 070 Dated 0-11-16

In partial modification of High Court Order No. 838 dated 25-10-2016, the Judicial Officers posted at Districts Rajouri, Kishtwar, Doda and Poonch are exempted from attending the One day Cyber Crime Workshop Scheduled to be held on Sunday, 13<sup>th</sup> of November, 2016 (10 A.M.) at J&K State Judicial Academy, Jammu.

Furthermore, the Judicial Officers who are presently on deputation and stationed at Jammu are hereby nominated for the said Workshop.

**By Order.**

  
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(Ashok Kumar Koul)  
Registrar General 8/11/16.

No: 22335-43/16 Dated 0-11-16

Copy to the:-

1. Principal Secretary to the Hon'ble The Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar.
3. Secretary to Hon'ble Mr. Justice Jamak Raj Kotwal.


.....for information of their Lordships.

4. Director J&K State Judicial Academy, Jammu.

.....for information and with the request to get the concerned officers as well as concerned Principal District Judges informed accordingly.

5. Principal District & Sessions Judge Rajouri/Kishtwar/Doda/Poonch.

.....for information and further n/a.

  
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Registrar General  
8/11/16.